

GOVERNMENT OF INDIA
MINISTRY OF TEXTILES
RAJYA SABHA
UNSTARRED QUESTION NO-1117
ANSWERED ON- 28/07/2023

FINANCIAL SUPPORT TO KAPDAGANDA WEAVERS IN ODISHA

1117. DR. AMAR PATNAIK:

Will the Minister of TEXTILES be pleased to state:

- (a) whether there is any policy measure being planned to protect the indigenous Kapdaganda weavers of Odisha;
- (b) whether the Kapdaganda weavers would be entitled for financial assistance under the Mudra scheme; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR TEXTILES
(SMT. DARSHANA JARDOSH)

(a): Under the National Handloom Development Programme and Raw Material Supply Scheme, support is provided in a holistic manner to promote handlooms. Besides, indigenous and traditional handloom and handicraft products are promoted and protected by registering them under Geographical Indication (GI) Act, 1999. An application seeking geographical indication (GI) tag for the Kapdaganda shawl of Dongria Kondha tribe, has already been filed by the stakeholders. A toolkit distribution programme has been conducted benefitting 20 ST artisans practicing Dongria Kondha (Kapdaganda Embroidery).

(b) & (c): Yes, all weavers/artisans including Kapdaganda weavers who have Pehchan card are entitled for financial assistance under the MUDRA Scheme.
